

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-3396 (ND)/2019

IN THE MATTER OF

Sunil Kumar Saxena

VS.

BL Kashyap & Son Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

Under Section 9 IBC code 2016

Order delivered on 17.12.2019

Coram:

Ch. Mohd. Sharief Tariq

Hon'ble Member (Judicial)

Shri K.K. Vohra

Hon'ble Member (Technical)


For the Petitioner/OC :

For the Corporate Debtor :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 09.01.2020.


(Madhu Narula)
Court Officer